NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/180/ (IB)/2017

NAME OF THE PETITIONER(S)

: RELIGARE FINVEST LTD

NAME OF THE RESPONDENT(S)

: LIFE CONTAINERS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

No representation on behalf of both the parties. The Registry has placed the proof of sending notice to both the parties as per direction given on 12.7.2017. Perused the same which shows that the notice were delivered to both the parties. In the circumstances the matter is dismissed for non-appearance of the parties.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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